THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, , MIZORAM AND ARUNACHAL PRADESH)

ORDER No. 54

Dated Guwahati, the 3rd October, 2016

Hon'ble the Chief Justice has been pleased to station Hon'ble Mr. Justice Songkhupchung Serto, Addl. Judge at the Kohima Bench of the Gauhati High Court w.e.f. 3rd October, 2016 until further orders.

By Order,

Sd/- H.K. Sarma, REGISTRAR GENERAL

Memo No. HC. III- 04/2012/	2646 - 64	/G, Dated:	3 rd October.	2016
Copy to: -		• •	,	

- 1. The Chief Secretary, Govt. of Assam, Dispur, Guwahati / Govt. of Nagaland, Kohima / Govt. of Mizoram, Aizawl / Govt. of Arunachal Pradesh, Itanagar.
- 2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati - 6.
- 3. The Secretary, Law Department, Govt. of Nagaland, Kohima / Govt. of Mizoram, Aizawl / Govt. of Arunachal Pradesh, Itanagar.
- 4. The Registrar (_____ __), Gauhati High Court, Guwahati.
- 5. The Registrar, Gauhati High Court, Kohima Bench Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun
- 6. The Accountant General (A&E), Nagaland, Kohima. He is requested for issuance of necessary Pay Slip in respect of Hon'ble Mr. Justice Songkhupchung Serto, Addl. Judge, Gauhati High Court.
- 7. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 8. The Joint Registrar (_ ______), Gauhati High Court, Guwahati.

- 11. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 12. The Pvt. Secretary to Hon'ble Mr. Justice Songkhupchung Serto , Gauhati High Court, Guwahati.
- 13. The Pvt. Secretary to Hon'ble Mr./ Mrs. Justice _____ Gauhati High Court, Guwahati.
- 14. The System Analyst, Computer Section, Gauhati High Court, Guwahati. He is requested to upload the Order in the website of the Gauhati High Court.
- 15. The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
- 16. The Court Manager, Gauhati High Court, Guwahati
- 17. The Court Officer No.1 & 2, Gauhati High Court, Guwahati.
- 18. The Chief Security Officer, Gauhati High Court, Guwahati.
- 19. The C.A. to the Registrar General, Gauhati High Court, Guwahati.